

NOTIFICATION

In exercise of the powers vested in him under Article 229 of the Constitution of India read with Rule 4 of The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct & Appeal) Rules, 2015, Hon'ble the Acting Chief Justice has been pleased to order promotions and appointments of the following Officers, with immediate effect:

1. Sh. Hem Raj, Deputy Registrar is promoted and appointed as Additional Registrar, in the pay band of ₹.15600-39100+ ₹.8400/- Grade Pay + ₹.2500/- Secretariat Pay and usual allowances;
2. Sh. Rajesh Kumar Sharma, Court Master is promoted and appointed as Deputy Registrar in the pay band of ₹.15600-39100 + ₹.7600/-Grade Pay + ₹2500/- Sectt. Pay and usual allowances, subject to the outcome of the representations filed by the Assistant Registrars and others.

BY ORDER

Registrar General

Endst.No.HHC/GAZ-1-1/74/XIII-31(53-6) Dated :15.11.2017

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-3.
3. The Accountant General (A&E), H.P., Shimla-3.
4. All the Additional Registrars/ Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters;
5. The Secretaries/Private Secretaries/ PAs to the Registrar General/ Registrar (Vigilance)/Registrar(Judicial)/ Registrar (Rules)/ / Registrar (Establishment & GAD)/Registrar(Accounts) & CPC;
6. All the Section Officers/ Private Secretaries/Chief Librarian / Public Relations Officer/Estate Officer;
7. The above named officers (by name). They may submit their option qua pay fixation within a month, if so advised/admissible under rules;
8. The Section Officer (Computer) is directed to upload the above Notification on the High Court Website.
9. Personal files of the above named Officers.

(From Sl. Nos.1,4 to 9, High Court of H.P. at Shimla)

Registrar
REGISTRAR (ESTABLISHMENT)

NIC official official
30/11